

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI DILIP RAY) : (a) Government has received a Report of the Comptroller and Auditor-General of India for the year ended March 1998, Union Government (Commercial) (Steel Authority of India Limited) No. 6 of 1999 which also contains a chapter on Utilisation of Aircraft owned by the Steel Authority of India Limited (SAIL). A copy of the Report has also been placed on the table of both the Houses of Parliament.

(b) The Report of the CAG, *inter alia*, deals with non-adherence of guidelines issued by SAIL on the utilisation of aircraft, violation of air safety regulations, under utilisation of aircraft, cost of flights and maintenance and inventory.

(c) The Report of the CAG is being considered by the Government and the action on the matter is yet to be finalised.

(d) and (e) No aircraft of the Bokaro Steel Plant has met with any accident in the last few days.

Action on Ministry's Communication

*405. SHRI AIMADUDDIN AHMAD KHAN (DURRU) : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) what action has so far been taken by the Punjab Wakf Board on the Ministry's D.O. No. 10(15)/97-Wakf, dated 29th April 1997; and

(b) the present position of each issue ordered to be attended to in the said communication ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) and (b) The letter relates to a matter under consideration of the Joint Parliamentary Committee on functioning of the Wakf Board. Report of the Joint Parliamentary Committee on the matter is awaited. Information on the present position is being collected and will be laid on the Table of the House.

Provision of Drinking Water

*406. SHRI NANA DESHMUKH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Government have not been able to provide even basic amenity of drinking water to a large segment of people after 52 years of Independence having democratic Government;